hStatement regarding Withdrawal of funds from Contingency Fund of India for servicing Interest on Sovereign Guarantee Bonds raised by Mahanagar Telephone Nigam Limited, Department of Telecommunications of the Ministry of Communications-Laid\*

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, in pursuance with para 5 of appendix 1 of Delegation of Financial Powers Rules, 2024, I would like to lay a statement regarding withdrawal of funds from Contingency Fund of India for servicing Interest on Sovereign Guarantee Bonds raised by Mahanagar Telephone Nigam Limited, Department of Telecommunications of the Ministry of Communications

\_\_\_\_

? (Interruptions)

12.09 hrs